

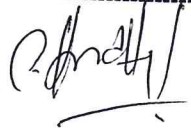
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

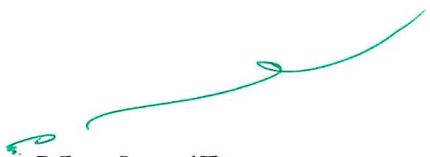
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 75/BB/2017	-	Await report from OL	230/ 232	Puma India Corporate Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Amogh CA 9742426224	PETITIONER	
2.	Nishant Rai, Adv. 991051250	For Objectors { Deccan Chronicle { Holdings Ltd }	
3.	Nithyanada SG, Adv.		

ORDER

Counsel for Petitioner is present. Await report from O.L. List it on 21/03/2018.


Member (T)


Member (J)